NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.20/ BB/2017	-	For filing report of OL/ROC/RD	230/ 232	Textron India Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
23	VENKATES	HAIAH OL	Soldwar	
2.	Sinchara.M.L	Sinclera.Mik	ROCIRA	
	Ajai D. Johnson	May	pelitionely	

ORDER

Counsel for Petitioner is present. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. He requested time to file O.L report. List it on 24/11/2017.

Member (T)

Member (J)